

ने सूरज की गर्मी से पानी उबालने तथा ताड़ व गन्ने के रस की राब बनाने वाले यंत्रों का निर्माण किया है;

(ख) यदि हां, तो इनका मूल्य क्या है; और

(ग) इन से ईंधन की कितनी बचत हो सकेगी ?

**शिक्षा मंत्री (श्री मु० क० चागला) :**

(क) से (ग). इन के ब्यारे वैज्ञानिक तथा औद्योगिक अनुसन्धान पत्रिका, 1959, जिल्द 18 ए, संख्या 2, (डोमेस्टिक सोलर वाटर हीटर-बरेलू सूर्य शक्ति चालित जल हीटर) तथा संख्या 5 (सोलर एनर्जी कनसेन्ट्रेटर्स फार कनसेन्ट्रेटिंग शुगर केन जूस-गन्ने के रस को एकत्रित करने के लिये सूर्य शक्ति चालित यंत्र) में प्रकाशित किए गए हैं, जिस की प्रतियां संसद् पुर कालय में उपलब्ध हैं।

#### Fire in Motia Khan, Delhi

1503. { **Shri Rameshwar Tantia:**  
**Shri Madhu Limaye:**  
**Dr. Ram Manohar Lohia:**  
**Shri Ram Sewak Yadav:**  
**Shri Gokulananda Mohanty:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that fire broke out in Motia Khan, Delhi on 28th February, 1965 and serious damage was done;

(b) if so, whether it is also a fact that fire brigades could not control the fire for hours;

(c) if so, the reasons for the same; and

(d) the assistance given to the victims?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) The fire that broke out in

Motia Khan on the 28th February, 1965 affected 35 wooden structures (15 residential and 20 non-residential) resulting in an estimated damage of property worth Rs. 1.6 lakhs approximately.

(b) No, Sir. The first two units of the Fire Brigade reached the spot at 01.08 hours (within two minutes) and the fire was brought under control at 01.55 hours.

(c) Does not arise.

(d) The residential families whose jhuggis and other belongings had been totally destroyed were given gratuitous relief at the rate of Rs. 25 per family from the Mayor's Relief Fund.

#### Complaints of Police Repression in Kerala

1504. **Shri A. K. Gopalan:** Will the Minister of Home Affairs be pleased to state:

(a) the number of complaints about police repressions in Kerala received by Government during last six months;

(b) whether Government have enquired into those complaints;

(c) if so, the action taken against the culprits; and

(d) the nature of punishments given to these culprits?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) to (d). The information is being collected and will be laid on the Table of the House as early as possible.

#### Gujarat Refinery

1505. { **Shri R. S. Pandey:**  
**Shri R. Barua:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the 10-member delegation of Soviet